

(8) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1981-82 along with Audited Accounts.

[Placed in Library. See No. LT—5755/83].

(ii) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1981-82 along with Audited Accounts.

[Placed in Library. See No. LT—5756/83].

(iii) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1981-82 along with Audited Accounts.

[Placed in Library. See No. LT—5757/83].

(iv) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1981-82 along with Audited Accounts.

[Placed in Library. See No. LT—5758/83].

(v) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1981-82 along with Audited Accounts.

(b) A statement (Hindi and English versions) regarding Review by the Government on the working of (a) Central Institute of Tool Design, Hyderabad, (b) Institute for Design of Electrical Measuring Instruments, Bombay, (c) Central Tool Room and Training Centre, Calcutta, (d) Central Tool Room, Ludhiana and (e) Tool Room and Travelling Centre, Delhi, for the year 1981-82.

[Placed in Library. See No. LT—5759/83].

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF ELECTRONICS CORPORATION OF INDIA, LTD., INDIAN RARE EARTHS LTD., URANIUM CORPORATION INDIA LTD., PHYSICAL RESEARCH LABORATORY, AHMEDABAD, NATIONAL RE.

MOTE SENSING AGENCY, SECUNDERABAD FOR 1981-82 AND A STATEMENT ON RESULTS OF INSAT-1A FAILURE INVESTIGATIONS

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): Sri, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Electronics Corporation of India Limited, for the year 1981-82.

(ii) Annual Report of the Electronics Corporation of India Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5760/83].

(b) (i) Review by the Government on the working of the Indian Rare Earths Limited, for the year 1981-82.

(ii) Annual Report of the Indian Rare Earths Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5761/83].

(c) (i) Review by the Government on the working of the Uranium Corporation of India Limited, for the year 1981-82.

(ii) Annual Report of the Uranium Corporation of India Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5762/83]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1981-82, along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Gov-

ernment on the working of the Physical Research Laboratory, Ahmedabad.

[Placed in Library. See No. LT—5763/83].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Secunderabad, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the National Remote Sensing Agency, Secunderabad, for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (3) above.

[Placed in Library. See No. LT—5764/83].

(4) A copy of the Statement (Hindi and English versions) on results of INSAT-1A failure investigations.

[Placed in Library. See No. LT—5765/83].

Order under Mines and Minerals (Regulation and Development Act, 1957, Annual Report of and Review on the working of Hindustan Zinc Ltd., Bharat Refractories Ltd., Manganese Ore (India) Ltd., Steel Authority of India Ltd., Hindustan Steel Works Construction Ltd., etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): I beg to lay on the Table.

(1) A copy of the Order (Hindi and English versions) published in Notification No. S.R.O. 652 in Gazette of India dated the 29th January, 1983 under section 28 of the Mines and Minerals (Regulation and Development) Act, 1957.

[Placed in Library. See No. LT—5766/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Zinc Limited, for the year 1981-82.

(ii) Annual Report of the Hindustan Zinc Limited, for the year 1981-82 along with Audited Accounts and the

comments for the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5767/83].

(b) (i) Review by the Government on the working of the Bharat Refractories Limited, for the year 1981-82.

(ii) Annual Report of the Bharat Refractories Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5768/83].

(c) (i) Review by the Government on the working of the Manganese Ore (India) Limited, for the year 1981-82.

(ii) Annual Report of the Manganese Ore (India) Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5769/83].

(d) (i) Review by the Government on the working of the Steel Authority of India Limited, for the year 1981-82.

(ii) Annual Report of the Steel Authority of India Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5770/83].

(e) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, for the year 1981-82).

(ii) Annual Report of the Hindustan Steel Works Construction Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5771/83].

(f) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, for the year 1981-82.

(ii) Annual Report of the Metallurgical and Engineering Construction